

DIVISION BENCH

ITEM NO.108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.33/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BHAGAWATI COLD STORAGE PRIVATE LIMITED V/S KUMAR AUDYOGIK VIKAS PVT. LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Udai Chandani, Adv. : *For the Operational Creditor*
Sh. Vedant Agarwal, Proxy for : *For the Corporate Debtor*
Sh. Rahul Agarwal, Adv.

ORDER

Ld. Counsels representing the parties are present physically.

- 1.** Ld. Proxy Counsel, Sh. Vedant Agarwal present on behalf of the Corporate Debtor and states that the learned arguing counsel, Sh. Rahul Agarwal representing the Corporate Debtor is not available today, and therefore seeks a short accommodation.
- 2.** Let the matter be adjourned for final hearing on 26th July, 2024.
- 3.** The written submissions if any, be also filed by the respective parties on or before the next date of hearing.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

16th July, 2024

Kavya Prakash Srivastava
(Stenographer)